श्री हुक्मदेव नारायण श्रादव : दोनों को मिले । श्राप विड्ला को वन्द करिये, टाटा को बंद करिये, किसान को पहले दीजिये । श्राप श्रमरीका से गेहूं मंगाइयें श्रीर हम को ट्रैक्टर भी नहीं दीजियेगा श्रीर कहियेगा कि गेहूं पैदा कर लीजिये, हम कहां से पैदा कर लेंगे ?

राव बोरेन्द्र सिंह : ग्रानरेबुल मैम्बर वही बात कर रहे हैं जो बात ट्रैक्टर बनाने वाले कारखाने वाले ग्राज कल कह रहे हैं कि ट्रैक्टर के लिये लोन ज्यादा से ज्यादा दिया जाय ताकि उनके ट्रैक्टरों की विकी होती रहे ग्रीर उनका प्रोडक्शन जारी रहे। वही बात कारखानेदार कह रहे हैं और वही बात यहां मुझे ताज्जुब है किसानों के ग्रीर खास तौर से छोटे किसानों के हमदर्द मैम्बर्स कह रहे हैं। जैसा मैंने कहा कि अगर पैसा काफी हो तो मैं तो यह भी चाहुंगा कि किसान और उसकी वीवी को जीप पर बैठाकर खेत पर ले जाने के लिये जीप के लिये भी लोन मिलना चाहिए । इसमें हमें कोई एतराज नहीं है ...(ब्यवंधान)

श्री समापति : यहां बीबी का क्या जिक है।

Gobar gas plants

@*304. SHRI V. GOPALSAMY: SHRI V. VENKAr-j-

Will the Minister of AGRICULTURE be pleased to state the number of Gobar Gas plants installed in the year 1981-82, State-wise and the target fixed by Government for the year 1982-83?

(^Previously Starred Question 103 transferred from the 15th July, 1982,

-j-The question was actually asked on the floor of the House by Shri V. Venka. TTT?I ¥^{∧ISTER} ⁰ AGRICULTURE AND RURAL DEVELOP-

SJT A SL CIVIL SUPPLIES (RAO BIRENDRA SINGH): Information given in the Statement I and II i_s placed on the Table of the Sabha.

Statement

I. Number of biogas blants set up

Assam Bihar 20 Gujarat 18 Haryana Himachal Pradesh Jammu & Kashmir Karnataka 12 Madhya Pradesh 4 Maharashma 30 Meghalaya Nagaland Orissa 2 Punjab 5 Rajasthan 12 Tamilnadu 12 Uttar Pradesh 121	515 23 2064 1807 477 100 3 12882 262 468 3061 12880 1275 4 12188 974 99		Name of Stat).
3 Bihar 20 4 Gujarat 18 5 Haryana 6 Himachal Pradesh 7 Jammu & Kashmir 8 Karnataka 12 9 Kerala 2 10 Madhya Pradesh 4 11 Maharashtra 30 12 Meghalaya 13 Nagaland 14 Orissa 2 15 Punjab 5 16 Rajasthan 12 17 Tamilnadu 12 18 Tripura 19 Uttar Pradesh 12 19 West Bengal 12 20 West Bengal 12 21 Dadra & Nagar Haveli 12 22 Delhi 13 23 Goa	2064 1807 47 10 3 1282 262 468 3061 1 8 280 505 1220 1275 4 12188	des	Andhra Prac	2
4 Gujarat 18 5 Haryana 6 Himachal Pradesh 7 Jammu & Kashmir 8 Karnataka 12 9 Kerala 2 10 Madhya Pradesh 4 11 Maharashtra 30 12 Meghalaya 13 Nagaland 2 14 Orissa 2 15 Punjab 5 16 Rajasthan 12 17 Tamilnadu 12 18 Tripura 19 Uttar Pradesh 12 20 West Bengal 12 21 Dadra & Nagar Haveli 12 22 Delhi 12 23 Goa	1807 47 10 3 1282 262 262 468 3061 1 8 280 505 1220 1275 4 12188		Assem .	7
5 Haryana 6 Himachal Pradesh 7 Jammu & Kashmir 8 Karnataka 12: 9 Kerala 2: 10 Madhya Pradesh 4: 11 Maharashtra 30: 12 Meghalaya 13 Nagaland 14 Orissa 2: 15 Punjab 5: 16 Rajasthan 12: 17 Tamilnadu 12: 18 Tripura 19 Uttar Pradesh 12: 20 West Bengal 12: 21 Dadra & Nagar Haveli 22 Delhi 23 Goa	47 10 3 1282 262 468 3061 1 8 280 505 1220 1275 4 12188		Bihar .	3
5 Haryana 6 Himachal Pradesh 7 Jammu & Kashmir 8 Karnataka 12: 9 Kerala 2: 10 Madhya Pradesh 4: 11 Maharashtra 30: 12 Meghalaya 13 Nagaland 14 Orissa 2: 15 Punjab 5: 16 Rajasthan 12: 17 Tamilnadu 12: 18 Tripura 19 Uttar Pradesh 12: 20 West Bengal 12: 21 Delhi 22 Delhi 23 Goa	47 10 3 1282 262 468 3061 1 8 280 505 1220 1275 4 12188		Gujarat	4
6 Himachal Pradesh 7 Jammu & Kashmir 8 Karnataka 12: 9 Kerala 2: 10 Madhya Pradesh 4: 11 Maharashtra 30: 12 Meghalaya 13 Nagaland 14 Orissa 2: 15 Punjab 5: 16 Rajasthan 12: 17 Tamilnadu 12: 18 Tripura 19 Uttar Pradesh 12: 20 West Bengal 2: 10 Delhi 21 Delhi 22 Oci	10 3 1282 262 468 3061 1 8 280 505 1220 1275 4 12188		Haryana	5
7 Jammu & Kashmir 8 Karnataka 12 9 Kerala 2 10 Madhya Pradesh 4 11 Maharashtra 30 12 Meghalaya 13 Nagaland 14 Orissa 2 15 Punjab 5 16 Rajasthan 12 17 Tamilnadu 18 17 Tripura 19 18 Tripura 19 19 Uttar Pradesh 12 20 West Bengal 2 21 Dadra & Nagar Haveli 2 22 Delhi 23 Goa	3 1282 262 468 3061 1 8 280 505 1220 1275 4 12188	rad	Himachal P	6
9 Kerala	262 468 3061 1 8 280 505 1220 1275 4 12188	Cesi	Jammu & K	7
Madhya Pradesh 4 Maharashtra 50 Meghalaya Nagaland Vorissa 2 Punjab 55 Rajasthan 12 Tamilnadu 12 Tripura 19 Uttar Pradesh 121 West Bengal 2 Dadra & Nagar Haveli Delhi Goa	468 3961 1 8 280 5°5 1220 1275 4 12188		Karnataka.	8
11 Maharashtra . 30 12 Meghalaya . 13 Nagaland . 14 Orissa . 2 15 Punjab . 5 16 Rajasthan . 12 17 Tamilnadu . 12 18 Tripura	3961 8 280 5°5 1230 1275 4 12188		Kerala .	9
Meghalaya 13 Nagaland 14 Orissa 2 15 Punjab 16 Rajasthan 17 Tamilnadu 18 Tripura 19 Uttar Pradesh 21 Dadra & Nagar Haveli 22 Delhi 23 Goa	280 505 1220 1275 4 12188	ıdc	Madhya Pra	0
13 Nagaland 14 Orissa 2 15 Punjab 5 16 Rajasthan 12 17 Tamilnadu 12 18 Tripura 19 Uttar Pradeah 12 20 West Bengal 21 21 Dadra & Nagar Haveli 22 22 Delhi 23 36 Goa	8 280 505 1220 1275 4 12188		Maharashtri	I
14 Orissa 2 15 Punjab 5 16 Rajasthan 12 17 Tamilnadu 18 Tripura - 19 Uttar Pradesh 12 20 West Bengal 2 11 Dadra & Nagar Haveli 2 22 Delhi 23 Goa	280 5°5 1220 1275 4 12188		Meghalaya	2
15 Punjab 55 16 Rajasthan 12: 17 Tamilnadu 12: 18 Tripura - 19 Uttar Pradesh 12: 20 West Bengal 2: 21 Dadra & Nagar Haveli 22 22 Delhi 23 Goa	505 1220 1275 4 12188		Nagaland	3
16 Rajasthan 12: 17 Tamilnadu 12: 18 Tripura - 19 Uttar Pradesh 12: 20 West Bengal 2: 21 Dadra & Nagar Haveli 22 22 Delhi 23 Goa	1220 1275 4 12188		Orissa	À
17 Tamilnadu	1275 4 12188 274		•	5
18 Tripura 19 Uttar Pradesh . 121 20 West Bengal . 2 12 Dadra & Nagar Haveli 22 Delhi 23 Goa	4 12188 1274			-
19 Uttar Pradesh	12188 1274 974			•
20 West Bengal	274	_		_
21 Dadra & Nagar Haveli 22 Delhi 23 Goa	9			•
22 Delhi				-
23 Goa		-6-		
24 Mizoram	4.		- _	_
	9		Mizoram	4
25 Pondicherry	10			-

II. State-wise targets fixed for setting up of biogas plants during 1982-83

SI. No.	Name of the S		Targets (No. of plants)		
1	Andhra Prade	sh			5000
2	Assam	*			200
3	Bihar .	•	120	*	6000
.4	Gujarat	×	1050	-	6700
_ 5	Haryana	×	200		2500
6	Himachal Pra	desh		*	15
7	Jammu & Ka	hmi	r		200
8	Karnataka	22	4.00		5000
9	Kerala	×	:(*)		2500
10	Madbya Prad	csh	1,0	. "	7000
11	Maharashtra	4			7000
12	Meghalaya				5
13	Manipur	i.e			5
14	Nagaland	90	*	196	15
15	Orissa .	4	- 21	1,5	3000
-16	Punjab .	*			2500
17	Rajasthan				5000
18	Tamilnadu	(#)			5000
19	Tripura			(6)	100
20	Uttar Pradesh	ı .			14000
21	West Bengal	8			3000
22	Andaman &	Nico	bar		5
. 23	Chandigarh		**	*	10
24	Dadra & Nag	ar I	Iaveli	×	25
25	Delhi .	×	· ·		15
26	Goa, Daman	& D)iu	45	100
27	Mizoram			*	5
28	Pondicherry	٠		*	100
	Тота	L			75000

SHRI V. VENKA: Sir, I would like to know from the honouor-able Minister as to how many-plants have so far been established.

RAO BIRENDRA SINGH: How many plants are established? That is what you want to know?

SHRI V. VENKA: Yes.

RAO BIRENDRA SINGH: The details have been given in the statement. Sir, all these details are given in the statement that I have laid on the Table of the House.

SHRI V. VENKA: For 1982-83. you have proposed to set up 75,000 units. Already four months have passed. So, I want to know, in these four months, how many units have been installed.

RAO BIRENDRA SINGH; Sir, during the Plan period. . .

MR. CHAIRMAN: I think this would require notice. Have you got the figures with you, Mr. Minister?

RAO BIRENDRA SINGH: Sir, during the Plan period, four lakh plants were to be set up. In 1981-82, 25,369 units have been set up and in 1982-83, that is, during these three months of the year 1982, 5,299 units have been set up.

श्री सभापति : बीस हजार तक एवरेज हो जाएगा।

SHRI V. VENKA: We are getting subsidy of Rs. 1000/- per -unit but the cost of the units now was increased. I want to know from the Minister whether there is any proposal to increase subsidy rate because then only the villagers may get more benefit and they can be ready to instal the plants.

RAO BIRENDRA SINGH: Sir, under the new scheme subsidy rates have been increased. Other

incentives also have been provided, and now it is a scheme in which 100 per cent subsidy comes from the Government of India. The States do not have to contribute their share of 50 per cent. That is why the scheme is much more beneficial to the people than the earlier scheme and the number of plants that are being set up has certainly gone very high compared to the previous years, and the rates of the subsidy also differ according to the size of the plant as also the category of beneficiaries. And for tribal areas and States like and other north-eastern Sikkim regional States the rate of subsidy is much higher than in other areas.

श्री नरेन्द्र सिंह : सभापित महोदय, श्राजकल गांव में एक श्रादमी के पास चार या पांच जानवर बड़ी मुश्किल से होते हैं श्रीर एक गोवर गैस प्लांट के लिये कम से कम चार या पांच जानवर चाहिए । तो मैं मंत्री जी से जानना चाहूंगा कि क्या सरकार कोई ऐसा विचार रखती है कि गांव के स्तर पर कम्युनिटी गोवर गैस प्लांटस बनाये जानसकें जिससे कि गांव के सभी लोग मिल करके किसी एक बहु प्लांट को बना सकें श्रीर उस सुविधा का उपयोग कर सकें।

RAO BIRENDRA SINGH: There is a separate scheme for community plants. That is being looked after by the Ministry of Science and Technology.

PROF. B. RAMACHANDRA RAO: It is rather unfortunate that they still call these plants as Gobar Gas plants.

MR. CHAIRMAN: What do you want to call them?

PROF. B. RAMACHANDRA RAO: Technically now they are called Bio-gas plants.

MR. CHAIRMAN: There is a difference between the two.

PROF. B. RAMA CHANDRA RAO: I know. What I am trying to say is that it is better to popularise this by combing the Gobar Gas with agricultural waste. It is now known all over the world that cent per cent 'gobar' is not necessary. Well-known literature is available and work *on* this has been going on extensively. The point which I would like to ask is, among our States it is the State of Gujarat which has the largest number of Gobar Gas plants. I wouli like to know why it is not so popular in other States. There may be problems. It was said that there are problems of innumer-' able nature like the problem of the cost, as my friend stated. The cost is quite high, perhaps the minimum is Rs. 2500. The second is the problem of corrosion of the gas cylinder. The third is the problem of the availability of gobar. The fourth is the problem of low temperature in season. These are the problems. I wonder whether the Agriculture Ministry is coordinating with the Commission on alternate sources of Energy. This Commission should Study these problems and try to make these plants popular. As you know, Sir, the bio-gas plant is the only way of solving our problem of not only energy but also of fertilisers <md pollution. All the three problems can be solved only by bio-gas.

MR. CHAIRMAN: Very good suggestions.

RAO BIRENDRA SINGH: Steps have been taken to popularise the gobar gas plants. 'Gobar' is essential for such things. At least four to six cattle are required, and it is more difficult to set up larger plants. That is why, I said that community plants are the responsibility now of the Department of Science and Techno-

[RAJYA SABHA]

We want to develop a really efficient and economic type of community plant for which we do not seem to have tie latest technology. So far the Ministry of Science and Technology has been looking after "large-sized plants. But the amount of subsidy that is being given is very substantial. It is from Rs. 26401-for the smallest plant in the North-East region to about 12,9301-. For a plant in those areas, the subsidy element alone is about 50 per cent. In other areas, for Scheduled Tribes, there is a higher rate of subsidy up to Rs. 15001-for the smallest plant and for other plants in other areas it is a minimum of Rs. 10001-as subsidy. All of it comes from the Government of India. The States do not have to contribute anything and for some states it is nearly half of the money that is required to set up a plant.

DR. M. M. S. SIDDHU: Prof. Ramachandra Rao raised a point of technology. As far as I know, technology is available. Will the hon. Minister enlighten us?

MR, CHAIRMAN: Lw temperature ox.'tts during the winter months \vi en the gas does not come out because there is no desiltation. What is the technology? Is there any chance of its being got over?

RAO BIRENDRA SINGH: I am sorry I am not an expert on the subject. The experts have visited China to study this subject. The Khadi and Village Industries Commission has acquired sufficient experience in this field. We have some experts. But it is quite natural that the working of these plants would not be so efficient during the winter months. If artificial heat has to be provided, it will become very costly to operate these plants and the very purpose will be defeated.

SHRI R. MOHANARANGAM: Sir, the statement given by the

Ministe- says that the target fixed for seeing up of bio-gas plants for the year 1982-83 is 75,000. Just now he has stated that only 5000 plants have been set up in two months. I do not know how they are going to achieve the target of 75,000 by the end of this year...

MR. CHAIRMAN: The targets are always a little higher than what you achieve.

SHRI R. MOHANARANGAM: At this rate, we will not be able to have more than 20,000 plants. Secondly, he said that cent per cent is being given for State units. I want to know the existing rates and the places where he is giving cent per cent subsidy for fixing bio-gas plants.

CHAIRMAN: He said, "nearly half the price".

SHRIMATI KANAK MUKHER-JEE: Keeping in view the number of village, what percentage will the hon. Minister give?

RAO BIRENDRA SINGH: The targets are fixed on the basis of money available with us. The subsidy that can be made available to the States depends on the implementation and the achievement of the targets. It also depends upon the interests that the States take in our schemes. Money is available and up to that number the plants can be set up. We shall provide subsidy and financial assistance. But f the people are not interested in setting up the plants, I cannot take responsibility for the achievement of the targets. There are States which have done very well. U.P. has done very well. U.P. has set up. . .

MR. CHAIRMAN: 12,000.

BIRENDRA SINGH:. more than 12,000 out of 25,000 during the year 1981-82, 50 per cent of the total plants set up in the country have been set up in one State alone.

MR. CHAIRMAN: Gujarat is only 1800.

RAO BIRENDRA SINGH: Gujarat is much less. So, it all depends upon the interest of the local authorities and the State Governments

SHRIMATI KANAK MUKHER-JEE: Sir, I am interested...

MR. CHAIRMAN: Just a minute. Everybody is interested in gobar gas plants.

SHRIMATI KANAK MUKHER-JEE: Sir, I am specially interested. . .

श्री रामेश्वर सिंह: मैंने सजेसन दिया था कि प्राईम मिनिस्टर के घर में गोवर गैस प्लांट लगाया जाय।

भो तनारितः रानेश्वर सिंह जी, अपन असीं आये है। असो वैठिये।

SHRIMATI KANAK MUKHER-JEE: Sir, I am specially interested because I understand that there is some solution to the cooking problem through this gas, and I saw the experiment in Tamil Nadu while I went there in connection with some Committee meeting. May I ask the hon. Minister that comparing the total number of villages here, what percentage you mean to cover by what time? Is there any scheme for developing that bio-gas and taking it to all the villages? Have you got any target regarding this?

RAO BIRENDRA SINGH: Sir, the scheme is not for covering villages. It is for covering families. They are set up by individuals in their homes. Any one villages that, is interested in it and likes these plants can set up as many as 200 or 300 according to the number of households whereas a large village may not set up a single one.

MR. CHAIRMAN: Mr. Minister, the hon. Lady Member was not quite clear in her question. She is not thinking of the family. She is thinking of the community. Am I right?

SHRIMATI KANAK MUKHER-JEE: Yes, Sir. This is about China. China is experimenting it and encouraging the villages . I have seen it personally. They are making this experiment.

MR. CHAIRMAN: I have cleared that misunderstanding.

RAO BIRENDRA SINGH: 1 have already stated that the community plants are the responsibility now of the Department of Science and Technology. They are implementing the scheme and they are experimenting. And, maybe, sometime we can also think of setting up community plants in every village like China. But there are difficulties. Our culture and our system are such and as you know, Sir, in China how they are doing it. . .

"MR. CHAIRMAN: I do not know.

RAO BIRENDRA SINGH: There everybody has got to carry the night soil to the community plant. Would the people take up that sort of system in India? We have to go a long way for things like this.

MR. CHAIRMAN: Then, we will wait for that journey. We have to go a long way. Question No. 305.

SHRIMATI USHA MALHOT-RA: Sir, as a housewife I am also interested and please allow me to put a question.

MR. CHAIRMAN: All right, with the permission of the House you can...

SHRI ARVIND GANESH KUL-KARNI: What have you got to do with the gobar gas plants?

SHRIMATI USHA MALHOTRA: Will the Minister for Agriculture be kind enough to state that why

is it that Himachal Pradesh has to its credit only a few of these gobar gas plants? There are low altitude places and villages where these could have been installed. Is it because there is lack of incentive or because people do not know much about them? I would like the hon. Minister to kindly throw some light on this. And keeping in view that we have to preserve the forest wealth over there, this could be actually encouraged in the hill areas.

RAO BIRENDRA SINGH: Sir, part of the question the hon. Member herself hats replied because the number is less on account of cold weather. And because of altitude also, there are smaller number of cattle in Himachal Pradesh and also smaller cattle.

MR. CHAIRMAN: The only way you can do is to give a bigger feed to the cattle.

RAO BIRENDRA SINGH: They are trying to educate. There are schemes for organising orientation courses. We also hold training courses in every State. Every effort is being made to inform and educate the people. And, I hope Himachal Pradesh! will also get its due share. So far as money is concerned for subsidy, we have plenty of it. I suggest to the hon. Member that in her own area she should also take up this question with the local authorities and attend the meetings of the District Development Authority and see where the difficulties lie and why they cannot do what can be done.

श्री सभापति : मिस्टर मिनिस्टर, ग्राप मेरे पास चैम्बर में तशरीफ ले ग्रायें तो एक चिरकी का शेर ग्राप को सुनाऊंगा । लेकिन यहां नहीं सुना सकता ।

*305. [The questioners (Shri Lakhan Singh and Shri Ram Lakhan Prasad Gupta) were absent. For answer vide col. 41-42 infra.]

Temples and monuments in Orissa-

- *306. SHRI B. C. PATTANA-YAK: Will the Minister of EDU-CATION be pleased to state:
- (a) whether Government have taken steps for the proper preservation of ancient temples and other monuments in the country;
- (b) if so, what are the details of such ancieint temples and old monuments of Orissa which are receiving Government's attention; and
- (c) what measures are proposed to be taken for the proper preservation of those old monuments, of Orissa?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir. Preservation of Centrally protected ancient temples and monuments is being carried out as per actual requirements.

(b) and (c) Out of the Centrally-protedted monuments and sites in Orissa the following which required urgent repairs are being attended to during the current financial year; Jagannatha temple at Puri; Sun temple at Konark, Temples at Bhubaneswar; Rock' cut caves at Khandagiri and Uday yagiri; Daksha Prajapati temple at Banpur; Simhanatha temple at Gopinathapur; and the excavated r remains at Ratnagiri.

Structural repairs and chemical treatment are being carried out to these monuments for preservation, according to archaeological principles.

SHRI B. C. PATTANAYAK: Sir, may I know whether the Government is aware of the fact that no tangible steps have been taken to preserve the most ancient monument, namely, the Konark temple in Orissa which is a place of major